

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 87 of 2003

Jabalpur, this the 28th day of April 2003.

Hon'ble Mr. R.K. Upadhyaya - Administrative Member
Hon'ble Mr. J.K. Kaushik - Judicial Member

Ajay Kumar Joshi, son of Shri
S.B. Joshi, J.E.-I (Carpentry Shop)
C.R.W.S. Nishatpura,
Bhopal M.P.

- APPLICANT

(By Advocate - None

VERSUS

1. Union of India, through the Secretary, Railway Board, Rail Bhawan, New Delhi.
2. General Manager, Central Railway, C.S.T. Mumbai.
3. Chief Workshop Engineer, Central Railway, Mumbai.
4. Chief Workshop Manager, C.R.W.S Central Railway Nishtpura, Bhopal.
5. Deputy Chief Mechanical Engineer, C.R.W.S Nishatpura, Central Rly. Bhopal.
6. Enquiry Officer, /Sr. Personnel Officer, Head Quarter Central Rly. Mumbai.
7. Sr. Personnel Officer, C.R.W.S., Central Railway, Nishatpura, Bhopal.

- RESPONDENTS

(By Advocate- Mr. M.N. Banerjee)

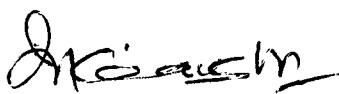
ORDER (ORAL)

By R.K. Upadhyaya, Member Administrative:

M.A.No.417/2003 has been filed on behalf of the applicant, in which it has been stated that the Competent Authority has allowed the relief claimed by the applicant.

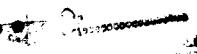
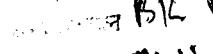
Therefore, the applicant has sought permission to withdraw this O.A. In view of the prayer made by the applicant, this O.A. is dismissed as withdrawn. No costs.




(J.K. Kaushik)
Member Judicial

(R.K. Upadhyaya)
Member Admiv.

MA


B.L. Pandit, Adv.

M.N. Banjare, Adv.


T. Venkatesa
29.4.03

Issued
on 29.4.03
En 29/88